

I A 17/12/14

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to BILKAL ASSEMBLY (name of the House)

From 12. NARRATIA Constituency (Name of the Constituency)

I Shyam Bihari Prasad son/daughter/wife of yadav Chand Prasad
Aged 63 years, resident of Alexyari (mention full postal address). I candidate for the above
election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by JANTA DAL (U) (name of the political party) / am contesting as an
independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Shyam Bihari Prasad</u>	<u>AOFP04 09P</u>	<u>13-14</u>	<u>466610</u>
2.	Spouse <u>Tara Devi</u>	<u>AJHP08172 A</u>	<u>13-14</u>	<u>308740</u>
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1. Fr. No. 1647/10 Pending in the Court of Shri Mr. Justice J.M. 1st class, Hajipur U/S 185/171A of the T-P.O. 2/133 R.P. Act. 2. Town Mithlasi P.S. Case No 328/10 FIR was registered U/S 185/171(E) 9PC & Sec 136 R.P. Act.
(b)	Name of the court, Case No. and Date of order taking cognizance:	NO
(c)	Details of Appeal (a) / Application(s) for revision (if any) filed against the above order:	NO

(4) Cases in which I have been convicted by court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NIL

(3) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Description	Self Shyam Bihari Pasad	Spouse Tara Davi	Dependent-1	Dependent-2	Dependent-3
Cash in hand	15 lakhs	5 lakhs			
(i) Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	As per Annexure 4	As per Annexure 4			
(ii) Details of Investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL			
(iv) Details of Investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	200000	NIL			
(v) Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL			
(vi) Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1. Scorpio Vix 11.5 lakh 2. Sumo 2 lakhs	Tata Safari Rs 10.50 9 lakhs			
(vii) Jewelry, bullion and valuable thing (give details of weight and value)	Gold-10gms 20000 Silver-100 gm 20000	Gold-10gms 20000 Silver-100 gm 20000			

Other assets such as value of
Business Interest

Rite & Residue
106 000

Gross Total value

5033513

1083621

2. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self Slyam Bhan Prasad	Spouse Tara Devi	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	G. Bhavari & Dubli 02-05-05 Annexure-1	G. vill. Smulwa 01-14-17 Annexure-1			
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	Al- Koriyar and Koriyar Tola 0-10-8 Annexure 2	Karihar, Koriya Tola and Laxmipur 0-4-12 Annexure 2			
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s) Built up area (Total measurement in sq. ft.)	NIL NIL	Karihar 3375 sq. ft.			

	Whether inherited property (Yes or NO)		NO			
	Date of purchase in case of self acquired property		Annexure-3			
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.		-			
	Approximate Current market value		72000/-			
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Bien Lari New Delhi	Roiniya Tila			
	Area (Total measurement in sq. ft.)	3825 sqft	900 sqft			
	Built up Area (Total measurement in sq. ft.)	3100 sqft	600 sqft			
	Whether inherited property (Yes or NO)	2925 sqft	NO			
	Date of purchase in case of self acquired property	Annexure-3	Annexure-3			
	Cost of property (in case of purchase) at the time of purchase	48 lakhs	9.60 lakhs			
	Any Investment on the land by way of development, construction etc.	-	-			
	Approximate Current market value	48 lakhs	9.60 lakhs			
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	7902.660/-	3731400/-			

(g) I give herein below the details of liabilities/dues to public financial institutions and government :-
(Note: Please give separate details of names Bank, Institution, entity or individual and amount for each item)

Sr. No.	Details	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Bidlon Sachin Car loan 2.30000/-	-			
	Loan or dues to any individual/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Rs 40 lakhs	-			

Any other liability	NIL				
Grand total of liabilities	423000/-	-			
(ii) Government Dues:					
Dues to departments dealing with government accommodation	NIL	NIL			
Dues to departments dealing with supply of water	NIL	NIL			
Dues to departments dealing with supply of electricity	NIL	NIL			
Dues to departments dealing with supply of telephones/mobiles	NIL	NIL			
Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL			
Income Tax Dues	NIL	NIL			
Wealth Tax Dues	NIL	NIL			
Service Tax Dues	NIL	NIL			
Municipal/Property Tax Dues	NIL	NIL			
Sales Tax Dues	NIL	NIL			
Any other dues	NIL	NIL			
Grand total of all Govt. dues	NIL	NIL			

(7) Details of profession or occupation:

a. Self..... Agriculture and Politics

b. Spouse..... House wife and Business.

(8) My educational qualification is as under: Matriculation - 1968, Banshidhar High School, Adepur.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School / College / University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh/Smt. Kum.
2. Full postal address	Shyam Bihari Prasad vill. Bheriyari, P.O. Sirsiya Khurd, Mohi Kasi
3. Number and Name of the constituency	12. Narkatiga Biler.
4. Name of the political party which is candidate (otherwise write 'Independent')	Janta Dal (U)
5. (a) Number of cases in which convicted for a period longer than those referred to in (a) 26)	NIL

(c) Total number of Pending cases where the court (s) have taken cognizance: _____

5. PAN of _____ Yes, for which last Income Tax Return filed _____ Total Income Slaves _____

(a) Candidate _____

(b) Spouse: _____ As per S.No. 2 of this form

(c) Dependents _____

6. Details of Assets and Liabilities in rupees

Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A. Moveable Asset (Total value)	5035573	1983621			
B. Immovable Asset					
(i) Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii) Approximate Current Market Price of Asset (Total Value)	7902610	3731400			
7. Liabilities					
(i) Government dues (Total)					
(ii) Loans from Bank, Financial Institutions and others (Total)	4230000				

8. Highest educational qualification: _____

(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College / University and the year in which the course was completed.)

श्याम निहारी प्रसाद
VERIFICATION 31-12-2014

I, the undersigned, do hereby verify and affirm that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and no material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me or any of those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this 31-12-14 day of _____

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श्याम निहारी प्रसाद
31-12-2014
DEPONENT

- Note:
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.

Annexture 1

The Details of requirement mentioned in Column no 3 by heading-
"Details of immovable assets" in regard to (i) Agricultural Land belong to
Sri Shyam Bihari Prasad

Location	Police Station	Area Bigha-katha-dhur	Purchase Date	Market value
Bherihari	Adapur	00-03-09	01.12.1977	72960.00
		00-01-00	01.12.1977	22200.00
		00-01-05	01.12.1977	28380.00
		00-01-04	01.12.1977	27360.00
		00-01-00	14.07.1977	22200.00
		00-01-07	14.07.1977	38400.00
		00-01-02	01.12.1977	25200.00
		00-05-10	09.11.1985	115200.00
		00-05-10	09.11.1985	115200.00
		00-01-07	14.07.1977	38400.00
		00-01-00	12.08.1977	22200.00
		00-01-00	10.03.1981	22200.00
		00-03-05	26.09.1979	69600.00
		00-03-05	26.09.1979	69600.00
		00-03-05	27.09.1979	69600.00
		00-02-03	27.09.1979	50400.00
		00-01-08	27.09.1974	31440.00
		00-01-00	24.05.1982	22200.00
		00-02-05	24.05.1987	44400.00
Dubha	Darpa	00-04-00	30.07.1985	91200.00
		Total	02-05-05	998340.00

Details Of Agriculture Land & Belongs To Tara Devi W/o Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Imalwa	Adapur	01-14-17.5	17.06.2001	690000.00

Annexture 2

The Details of requirement mentioned in Column no 3 by heading-
"Details of immovable assets" in regard to (ii) Non-Agricultural Land belong to
Sri Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Kaurihar	Raxaul	00-00-16	14.11.1995	111600.00
		00-01-13	27.10.1995	229200.00
		00-00-13	13.09.1996	93600.00
		00-00-13.5	13.09.1996	95160.00
		00-00-13	13.09.1996	93600.00
		00-00-13	13.09.1996	93600.00
		00-00-13	13.09.1996	93600.00
		00-00-13	13.09.1996	93600.00
		00-00-03	13.09.1996	22200.00
		00-00-02.5	10.01.1994	20160.00
		00-03-05	10.01.1994	438000.00
		00-00-10.5 (2363 Sft)	26.04.1982	720000.00
Koriya Tola	Raxaul			
	Total	00-10-8.5		2104320.00

The Details of requirement mentioned in Column no 3 by heading-
"Details of immovable assets" in regard to (ii) Non-Agricultural Land belong to
Tara Devi W/o Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Koriya Tola	Raxaul	00-00-10.5	09.03.2007	840000.00
Kaurihar		00-00-09.5	31.01.1989	69600.00
		00-00-03	08.03.1989	13800.00
		00-02-10	10.01.1994	318000.00
Laxmipur		00-00-19	12.09.1997	120000.00
	Total	00-04-12		1361400.00

Annexture 3

Details Of Commercial Building Belongs to Tara Devi W/o Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Kaurihar	Raxaul	3375 Sft	10.01.1994	720000.00

Details Of Residential Building Belongs to Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Mandawali	Mandawali			
Chandan Bihar	Delhi	900 Sft	'8.2011	4200000.00
Bherihari	Adapur	2925 Sft	Inherited 2200 Sft	600000.00

Details Of Residential Building Belongs to Tara Devi W/o Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Koriya Tola		900 Sft	01.09.1997	960000.00

Annexture 4

Bank Details in the Name of Shyam Bihari Prasad

Bank Name	Place	In the Name of	Account Number	Balance
State Bank Of India	Raxaul	Shyam Bihari Prasad	31444738180	27764.00
State Bank Of India	Raxaul	Shyam Bihari Prasad	10973215846	13070.00
State Bank Of India	Raxaul	Shyam Bihari Prasad	10973199821	10256.00
State Bank Of India	Patna	Shyam Bihari Prasad	10839465084	21600.00
State Bank Of India	Raxaul	Shyam Bihari Prasad HUF	34546482887	1436933.00
State Bank Of India	Raxaul	Hote Trash International	31666459036	547890.00

TOTAL	2057513.00
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Bank Details in the Name of Tara Devi W/o Shyam Bihari Prasad

Bank Name	Place	In the Name of	Account Number	Balance
State Bank Of India	Raxaul	Tara Devi	32173213356	560621.00